

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2812

ANSWERED ON:26.11.2010

STFDC

Yadav Shri Om Prakash

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the objectives of the Scheduled Tribes Finance and Development Corporation (STFDC);
- (b) the State-wise details of financial assistance sanctioned and extended to the beneficiaries in the year 2008-09, 2009-10;
- (c) whether the Government is satisfied with the achievements in this regard; and
- (d) if not, the details of the steps being taken by the Government to make reforms in the workings of these corporations?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

- (a) : The objectives of National Scheduled Tribes Finance & Development Corporation (NSTFDC) are as under:
 - (i) To identify economic activities of importance to the Scheduled Tribes so as to generate self employment and raise their level of income.
 - (ii) To upgrade skills and processes used by the Scheduled Tribes by providing both institutional and on the job training;
 - (iii) To make existing State/UT Scheduled Tribes Finance and Development Corporations and other development agencies engaged in the economic development of Scheduled Tribes, more effective.
 - (iv) To assist State Channelising Agencies (SCAs) in project formulation, implementation of NSTFDC assisted schemes and in imparting necessary training to their staff.
 - (v) To innovate, experiment and promote rather than replicate the work of the existing agencies.
- (b) : The State-wise details of financial assistance sanctioned and number of beneficiaries are enclosed at Annex.
- (c) & (d): Ministry reviews the performance of the corporation periodically and issues instructions for its improvement. The company is in the process of conducting a re-engineering study to, inter-alia, explore the possibility of increasing its coverage.